

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

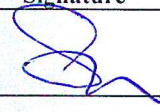
**PRESENT: HON'BLE SHRI K ANATHA PADMNABHA SWAMY- MEMBER JUDICIAL**

**PRESENT: HON'BLE SHRIBINOD KUMAR SINHA - MEMBER TECHNICAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.02.2020 AT 10.30 AM**

TRANSFER PETITION NO.	TP NO. 78/HDB/2016
COMPANY PETITION/APPLICATION NO.	IA NO. 187&188/2018 in CP NO. 50/2015
NAME OF THE COMPANY	Divya Retreat Limited
NAME OF THE PETITIONER(S)	Surekha Reddy & (04) Others
NAME OF THE RESPONDENT(S)	Divya Retreat Limited & (06) Others
UNDER SECTION	397/398

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr. SUREKHA KRISHNA	Adv	9848403601	


**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
HARISH KUMAR VILLADATH a/w SHEILA VILLADATH	Counsel for R1, R3, R4 & RS	mail@harishkumar.com 9848019373	

**ORDER**

Counsels representing both sides are present. Heard submissions of Petitioner in part. For hearing further submissions, matter adjourned at request. Put up IA's along with main CP on 04.03.2020.

  
**MEMBER TECHNICAL**

  
**MEMBER JUDICIAL**

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